

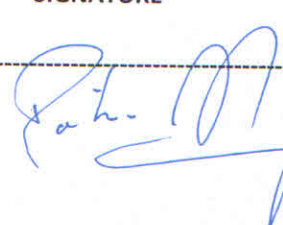

12

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 05.10.2017.

PRESENT: Hon'ble Member(J) **Shri Ratakonda Murali**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.43/ BB/2017	-	For filing objections	Rule-6 of IB.	Deem Roll-Tech Ltd. Vs Bhuwarka Steel Industries Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
12	RISHI ANEJA 9880599908	Petitioner	
12.	LAKSHMI MENON For C.K Nandakumar Law Chambers 9880073412	Respondent	

^{per her}
Counsel for respondent is present. Counsel for respondent is also present. She reported that talks of compromise has failed. Counsel for petitioner reported that the respondent nor any representative of respondent approached the petitioner for settlement. Counsel for respondent requested time for filing objection.

Time granted as a last chance to 20.10.2017 and no further adjournment will be given.


MEMBER (J)